

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2019  
ANSWERED ON:29.11.2001  
DSBS .SHRI DILIPKUMAR MANSUKHLAL GANDHI  
ASHOK ARGAL;LAXMAN GILUWA;RAJO SINGH;SURINDER SINGH BARWALA

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the total number of Dealer Selection Boards in the country, State-wise;
- (b) the details of guidelines issued to them;
- (c) whether the functioning of Dealer Selection Boards had stopped temporarily;
- (d) if so, the reasons therefor; and
- (e) the time by which all the DSB's are likely to be made functional?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a): The Statewise number of Dealer Selection Boards (DSBs) in the country is given in the Annexure.
- (b): The important features of the guidelines issued by the Government for selection retail outlet dealers/LPG distributors/SKO-LDC dealers are given below:-

The locations for setting up dealerships/ distributorships included in the Marketing Plans, are advertised by the Oil Companies inviting applications from eligible candidates. After the scrutiny of the applications, the eligible candidates are interviewed by the DSBs for selection on merit. The following criteria have been prescribed for assessing the inter-se merit of the candidates:-

- (a) Personality, Business ability and salesmanship.
- (b) Capability to arrange finances.
- (c) Educational qualification and general level of intelligence.
- (d) Capability to provide infrastructure and facilities (land, godown, showroom, etc.)
- (e) General assessment.

As per the guidelines, reservation of dealerships/ distributorships for different sections of the society will be as under:-

1) Scheduled Castes/Scheduled Tribes (SCs/STs)	-	25%
2) Physically Handicapped Persons (PH)	-	5%
3) Paramilitary/Police/Govt. Personnel (PMP)	-	8%
4) Defence Personnel (DC)	-	8%
5) Freedom Fighters (FF)	-	2%
6) Outstanding Sportspersons (OSP)	-	2%
7) Open (O)	-	50%

33% of the dealerships/distributorships in each of the above categories will be reserved for women in that category.

(c)to(e): Pending inquiry into complaints received against selection of dealers/distributors, the selection process by the DSBs in Jammu & Kashmir, Allahabad-I, Lucknow-I, Agra-I, Agra-II, Himachal Pradesh, Bhopal-I, Bhopal-II, Jabalpur-I, Jabalpur-II, Raipur Patna-IV and Goa was suspended in March/April, 2001.

All interviews by the DSBs, Chennai-I, Chennai-II, Coimbatore and Madurai have been put on hold temporarily.

The selection process by the DSBs, Allahabad-I and Patna-IV has been resumed w.e.f. 22.9.2001 and 26.9.2001 respectively. Efforts are being made to enable these DSBs to resume the selection process.

Annexure referred to in the reply to part(a) of the Lok Sabha Unstarred Question No.2019 dated 29.11.2001 regarding DSBs.

#### STATEWISE NUMBER OF DEALER SELECTION BOARDS (DSBs) IN THE COUNTRY

S.No. Name of the State/UT Number of DSBs

1. Andhra Pradesh	5
2. Assam & Manipur	1
3. Bihar	5
4. Chattisgarh	1
5. Delhi	1
6. Goa	1
7. Gujarat, Daman & Diu and Dadra and Nagar Haveli	2
8. Haryana	3
9. Himachal Pradesh	1
10. Jammu & Kashmir	1
11. Jharkhand	2
12. Karnataka	2
13. Kerala & Lakshadweep	2
14. Madhya Pradesh	4
15. Maharashtra	4
16. Nagaland, Arunachal Pradesh, Tripura, Mizoram and Meghalaya.	1
17. Orissa	2
18. Punjab & Chandigarh	2
19. Rajasthan	3
20. Tamil Nadu and Pondicherry	4
21. Uttaranchal	1
22. Uttar Pradesh	9
23. West Bengal, Sikkim and Andaman & Nicobar Islands	2
Total	59